

## The Arunachal Pradesh Gazette

## **EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 161, Vol. XXIX, Naharlagun, Wednesday, June 1, 2022 Jyaistha 11, 1944 (Saka)

> **GOVERNMENT OF ARUNACHAL PRADESH** DEPARTMENT OF FINANCE **ITANAGAR**

## **NOTIFICATION**

The 28th May, 2022

No. DA/X/17/12/2014-19 (Pt.-II).—The Government of Arunachal Pradesh has introduced the New Defined Contribution Pension System i.e., National Pension System (NPS) for its regular employees joining on or after 01-01-2008 vide Government Notification No. DAP/PEN/11/2004, dated 17-11-2007. In Tier - I account of NPS, an employee is required to make a contribution of 10% of his/her Basic Pay plus DA into NPS Fund and the employer makes an equal matching contribution.

Whereas, the Government of India had enhanced the employer share from 10% of Basic Pay plus DA to 14% of Basic Pay plus DA vide Gol's notification F. No. 1/3/2016 PR - dated 31st January, 2019 with effect from 1st April, 2019.

Whereas, in line with the GoI notification F. No. 1/3/2016 PR - dated 31.01.2019, the Government of Arunachal Pradesh is pleased to enhance the employer share from 10% of Basic Pay plus DA to 14% of Basic Pay plus DA.

Therefore, the monthly contributions in the Tier - I account of the NPS would be 10 percent of the Basic Pay plus Dearness Allowances (DA) to be paid by the employee and 14 percent of the Basic Pay plus DA to be paid by the State Government with effect from the date of issue of this notification in official Gazette.

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This is issued with the approval of the Competent Authority.

Dr. Sharat Chauhan, IAS Principal Secretary (Finance), Government of Arunachal Pradesh, Itanagar.